

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 02<sup>th</sup> February, 2015  
TIME:10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE PRATAP KUMAR RAY JUDICIAL MEMBER  
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 108/2014	Mahendra Kumar Mehta Vs. Union of India & 17 Ors.	Mr. Rajendra Singh  Shri Y.M.Yadav Shri Sachin K.Verma Adv.	
2.	Original Application No.319/2014 (M.A. No.623/14)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Ms. Parul Bhadoria Adv. Mr. Siddhartha Singh Chouhan Adv.	
<b>For compliance</b>				
3.	Original Application No. 04/2013 (M.A.No.721/14)	Sandeep Lahariya Vs. State of MP & Ors.	Mr. Sachin K. Verma, Adv. For R-1, 3, 7 & 8 Mr. Shivendu Joshi For R-2 Mr. Vijay Shahani Adv. For R-4 Mr. Sandeep Gupta,Adv. For R-5 Mr. Asad Ullah Khan, Adv. for R-6 Mr. Sanjay Shkala, Commissioner for R-8 Mr. Shyam Narayan Chouksey for R-10 Mr. Dharamveer Sharma Adv.	

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